

(b) if so, what amount has been earmarked for the purpose;

(c) whether Government have taken any decision to expand the Bongaigaon Refinery also in the near future; and

(c) if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b). The Barauni Refinery had undertaken a phased programme for the revamping of the units for fuel conservation and yield improvement. This is scheduled to be completed by December, 1990. With this, the crude processing capacity will also increase from 3.3 to 4.2 mtpa. A project for augmentation of utilities/off-site facilities at a total cost of Rs. 19.5 crores has also been improved to enable operation at 4.2 mtpa on a sustained basis. It is proposed to utilise this capacity for absorbing the anticipated surplus of crude produced in Assam by augmenting the crude pumping capability to the extent feasible.

(c) and (d) A proposal of Bongaigaon Refinery and Petrochemicals limited for expanding its present capacity of 1.35 million tonnes per annum by 1.0 million tonnes is under consideration of the Government.

**Establishment of Heavy Industries in Sibsagar, Dibrugarh and Jorhat Districts in Assam**

702. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering any proposal for establishing heavy industries in Sibsagar, Dibrugarh and Jorhat districts of upper Assam keeping in view the availability of raw materials, such as natural gas, crude oil, tea, timber coal etc.;

(b) if so, what are the details thereof; and

(c) what are the details of industries set up in those districts at present?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c) During the years 1987, 1988, 1989 and 1990 (upto 30th April) 11 (eleven) proposals were received for setting up of industries in Sibsagar, Dibrugarh and Jorhat districts in the State of Assam. Out of these, 11 cases one Letter of Intent has been granted for setting up unit in Dibrugarh for the manufacture of Sulphuric Acid and Liquid Sulphur dioxide for a capacity of 15,000 tonnes and 1500 tonnes respectively are at various stages of processing. Another five proposals have not been agreed to.

**Rum; Electrification in Assam**

703. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of ENERGY be pleased to state:

(a) what is the number of villages in Assam which have been electrified so far;

(b) what is the number of villages which have not been electrified as yet;

(c) whether the targets fixed have been achieved during the last two years; and

(d) whether adequate funds have been released to the Assam Government for this purpose?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b): As per available information in the State of Assam, 20984 inhabited villages have been electrified on 31st March 1990 leaving behind 1011 unelectrified inhabited village(s).

(c) The targets for village electrification in Assam during the last two years i. e. 1988-89 and 1989-90 were 2155 and 1703 respectively whereas achievement has been 1648 and 1439 respectively.

(d) Yes Sir, adequate funds have been provided to the Assam State Electricity Board for this purpose.